

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB) 373 (ND)/2017

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

**NAME OF THE COMPANY: M/s One Up Trade Pvt. Ltd. Vs. M/s Arise
India Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

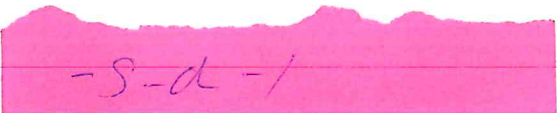
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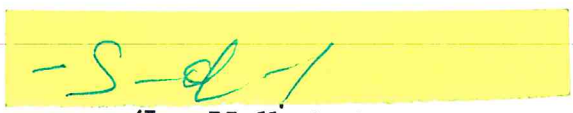
	For the Petitioner:	Mr. Ambuj Dixit, Advocate		
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	For the Respondent:	Shri Ashish Aggarwal, Advocate Shri Gurcharan Singh, Advocate		
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ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 22nd January, 2018. ✓


-S-d-1
(Deepa Krishan)
Member (T)


-S-d-1
(Ina Malhotra)
Member (J)